

GOVERNMENT OF INDIA
DEPARTMENT OF ATOMIC ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 3324
TO BE ANSWERED ON 09.08.2023

Nuclear State

3324. SHRI S. MUNISWAMY:

Will the PRIME MINISTER be pleased to state:

- (a) whether India is a nuclear State;
- (b) if so, the number of countries in the world which have declared themselves as nuclear States; and
- (c) whether India is party to some international pacts; and
- (d) if so, the details in this regard?

ANSWER

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH):

- (a) Yes, Sir. India is a nuclear state. It has also a nuclear power programme with 23 nuclear power reactors under operation.
- (b) According to Non-Proliferation Treaty (NPT), five countries are recognized as Nuclear Weapon State. As per IAEA Power Reactor Information System (PRIS) database, 35 states in the world has nuclear power reactors either in operation or under construction.
- (c)&(d) India is party to following international conventions on nuclear:
 - i. Convention on Early Notification of a Nuclear Accident
 - ii. Convention on Assistance in the Case of a Nuclear Accident or Radiological Emergency
 - iii. Convention on the Physical Protection of Nuclear Material and its amendment
 - iv. Convention for Suppression of Acts of Nuclear Terrorism
 - v. Convention on Nuclear Safety
 - vi. Convention on Supplementary Compensation for Nuclear Damage
